

below their capacity for want of adequate supply of wheat for grinding purposes;

(d) if so, whether Government have under consideration any proposal to allocate the quota, earmarked for those mills which had been licensed and had not so far gone into production, *pro rata*, to the mills which are functioning so that their full capacity is utilised in the context of the present difficult food situation; and

(e) if not, the reasons therefor?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon):

(a)

| Name of Roller Mill | Location |
|---|----------------|
| ASSAM | |
| 1. Gauhati Roller Flour Mills, Gauhati. | Gauhati |
| 1. Tezpur Roller Flour Mills, Tezpur. | Tezpur |
| RAJASTHAN | |
| Gupta Industrial Corpn., Sriganganagar. | Sriganganagar. |

(b) Gauhati Roller Flour Mills, Gauhati and Tezpur Roller Flour Mills, Tezpur.

(c) It has not been possible to allocate wheat covering the full capacity of the roller flour mills.

(d) and (e). There is no quota earmarked as stated in the question. The entire quantity of wheat available for allocation to the roller flour mills in any State during any month is distributed amongst those which are under production and in proportion to their ceiling quotas.

General Elections in Himachal Pradesh

2511. Shri Eswara Reddy: Will the Minister of Law be pleased to state:

(a) whether it is a fact that General Elections to Assembly and Lok

Sabha will be held in February, 1966 in Himachal Pradesh along with the rest of the country; and

(b) if so, the dates on which elections will be held?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Ram): (a) and (b). The dates on which these elections will be held have not yet been fixed.

Sailing Vessels

2512. Shri Joachim Alva: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the number of sailing vessels (mechanised and non-mechanised) in India at present;

(b) by whom they are owned and the classified numbers; and

(c) the assistance Government is giving to owners of sailing vessels to increase their tonnage especially to owners who own only one vessel?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). There are 3708 sailing vessels registered under the Merchant Shipping Act, 1958, out of which 103 are mechanised. 99 mechanised vessels and 986 non-mechanised vessels are over 50 tons. The rest are of 50 tons or less. All the vessels are owned by Indian nationals.

(c) Government have approved a scheme for the grant of loans for mechanisation|construction of mechanised sailing vessels which the owners having even one sailing vessel can also avail of.

मंससं मकैजीख लिमिटेड, बम्बई

2513. श्री हुकम चन्व कछवाय
श्री रघुनाथ सिंह
श्री रामेश्वरानन्द :

क्या बिधि मन्त्री 15 नवम्बर, 1966

के अतारांकित प्रश्न संख्या 1312 के उत्तर के के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मैसर्स मैकजीज लिमिटेड के दो निदेशकों तथा उनके संबन्धियों ने अपनी किन्हीं अन्य फर्मों में पूजी लगाने के लिये लगभग 26 लाख रुपये की बड़ी राशि निकाली थी ;

(ख) यदि हां, तो समवाय अधिनियम के अन्तर्गत निजी व्यापार के लिए पब्लिक लिमिटेड कम्पनी से इतनी राशि काली जा सकती है ; और

(ग) यदि उपरोक्त भाग (ख) का उत्तर नकारात्मक हो, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है तथा सरकार ने इस फर्म को करोड़ों रुपये के बड़े ठेके किस आधार पर दिये हैं ?

विधि मंत्रालय में राज्य-मंत्री (श्री जे० रा० पट्टाभिरामन्) : (क) जी नहीं महोदय । यह सच नहीं है कि मैसर्स मैकजीज लिमिटेड के दो निदेशकों तथा उनके संबन्धियों ने अपनी किन्हीं अन्य फर्मों में पूजी लगाने के लिये लगभग 26 लाख रुपये की राशि निकाली ।

(ख) तथा (ग). पूर्वोक्त उत्तर को दृष्टि में रखते हुए, ये प्रश्न नहीं उठते ।

Reformation of Almanacs and Establishment of a National Observatory

2514. Shri Narendra Singh Mahida: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that although suggestions have been made from time to time for the reformation and consolidation on a scientific basis, of the various almanacs prevalent in different parts of the country, little tangible progress has been made;

(b) whether there is any proposal for an Indian Greenwich, a National

Observatory, to be located in the central part of the country; and

(c) if so, the details thereof?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) As a result of the gradual popularisation of the Rashtriya Panchangs which are based on modern scientific principles, more and more private Almanacs are gradually adopting modern methods for their calculations. However, the slow progress in this regard is mainly due to the general reluctance of the people to change long-standing customs and practices.

(b) No, Sir.

(c) Does not arise.

Applied Nutrition Programme

2515. Shrimati Savitri Nigam: Shri H. C. Linga Reddy:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the steps taken to implement the recommendations of the report on current evaluation of applied nutrition programme regarding the need for maintaining contacts and links between the applied nutrition programme and the training institutions in the States and at the Centre?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): The Programme Evaluation Organisation's report on Current Evaluation of the Applied Nutrition Programme commended the existing procedure of selecting Applied Nutrition Blocks adjacent to the training institutions. In the criteria for selection of additional blocks, it has again been emphasised that proximity of the programme blocks to training institutions is basic and the States have been requested to ensure optimum utilisation of training and other concerned institutions, while taking up new blocks during the Fourth Plan period.